

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA no. 224 of 2013 & IA no. 225 of 2013
in DFR no.1253 of 2013

Dated : 21st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

New Tirupur Area Development Corporation Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vijaya Narayanan, Sr. Adv.
Mr. Swarnam J. Rajgopalan

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

(IA No. 224 of 2013 for leave to file Appeal &
IA No. 225 of 2013 for condonation of delay)

We have heard the Learned Senior Counsel for the Appellant as well
as the Respondents.

Post the matter for orders tomorrow i.e. on 22.10.2013 at Chennai

Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson